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TR.(N)284/87.

DATE : 7th Feb 1990

Writ Petition No.2633/1983 filed in the
Bombay High Court, Nagpur Bench has been transferred
to this Tribunal and it is numbered as Tr.(N)284/87.

The matter was admitted by the High Court.
Reply of the Respondents No.1 and 2 ~~is~~ on record.
Reply of the Respondents No.3 to 5 are not on record.

Issue notices to Respondents No.3 to 5 to
file their reply if they so desire on or before
4-4-1990.

Fix the matter for appearance, directions
and reply of the Respondents No.3 to 5 before the
Tribunal on 4th April, 1990.

Issue notices to both the parties accordingly.

Y
M.Y. PRIDLIKAR
(M.Y. PRIDLIKAR)
MEMBER(A).

Y
M.B. MUJUMDAR
(M.B. MUJUMDAR)
MEMBER(J).